

| Annexure - 4 | | | | | | | | | | | | |
|--|--|------------------------|---------------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--|-----------------------------|------------------------------|-------------------------------------|
| Name of the Corporate Debtor: Neo Capricorn Plaza Private Limited. (CIN U55102MH2004PTC187649) | | | | | | | | | | | | |
| Date of Commencement of CIRP: 09/01/2024, List of Creditors as on: 23/01/2024 | | | | | | | | | | | | |
| Unsecured financial creditors (other than financial creditors belonging to any class of creditors) | | | | | | | | | | | | |
| Sl.No. | Name of Creditor | Date of claim Received | Amount of claims received | Amount of claims admitted | Nature of Claim | Amount covered by Security Interest | Amount covered by Guarantee | Whether related party? | % Share in Total Amount of Claims Admitted | Amount of Contingent Claims | Amount of Claim Not Admitted | Amount of Claims under Verification |
| 1 | Anita D. Raheja | 23-01-2024 | 60,28,422 | - | Unsecured Loan | - | - | Yes | - | - | - | 60,28,422 |
| 2 | Deepak B. Raheja | 23-01-2024 | 1,94,69,78,157 | - | Unsecured Loan | - | - | Yes | - | - | - | 1,94,69,78,157 |
| 3 | Advantage Raheja Hotels Private Limited | 23-01-2024 | 31,82,82,328 | - | Unsecured Loan | - | - | Yes | - | - | - | 31,82,82,328 |
| 4 | Kanyakumari Builders Private Limited | 23-01-2024 | 27,73,026 | - | Unsecured Loan | - | - | Yes | - | - | - | 27,73,026 |
| 5 | Pebblebay Developers Private Limited | 23-01-2024 | 1,25,89,71,297 | - | Unsecured Loan | - | - | Yes | - | - | - | 1,25,89,71,297 |
| 6 | Congo Developers and traders Private Limited | 23-01-2024 | 16,63,37,411 | - | Unsecured Loan | - | - | Yes | - | - | - | 16,63,37,411 |
| | TOTAL | | 3,69,93,70,641 | - | | - | | | - | - | - | 3,69,93,70,641 |

General Notes:

- 1 We have verified claims submitted by the claimants on the basis of documents and information provided by the claimants only.
- 2 Claims from certain financial creditors have presently not been admitted due to lack of adequate information and / or supporting documentation. As per communication with each of the respective financial creditors, these amounts may be admitted at a later date subject to additional information being provided by the respective financial creditors.
- 3 Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information, or clarifications.
- 4 Claims under verification have not been taken into consideration to ascertain the voting percentage of the financial creditors.